

November 2, 1998

New Banking Ombudsman at Hyderabad and Bangalore

The Reserve Bank of India has appointed Shri S. A. Hussain, former Executive Director, Reserve Bank of India as Banking Ombudsman at Hyderabad with effect from November 2, 1998. Shri R. K. Ragala, the earlier Banking Ombudsman, has completed his tenure as Banking Ombudsman from the close of business on October 31, 1998.

As Banking Ombudsman, Shri Hussain would have his office at Reserve Bank of India Building, 6-1-56, Secretariat Road, Saifabad, Hyderabad-500 004 and his jurisdiction and authority would extend to complaints against branches and offices of banks located within the territorial limits of the State of Andhra Pradesh.

The Reserve Bank of India has also appointed Shri B. K. R. Rao as Banking Ombudsman at Bangalore with effect from November 2, 1998. Shri J. C. Lynn, the earlier Banking Ombudsman has completed his tenure of appointment as Banking Ombudsman from the close of business on October 31, 1998.

As Banking Ombudsman, Shri Rao would have his office at Reserve Bank of India, Bangalore and his jurisdiction and authority would extend to complaints against branches and offices of banks located within the territorial limits of the State of Karnataka in accordance with the scheme.

Alpana Killawala
General Manager

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